

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.05.2022 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1381 of 2022 in Comp. App. (AT) (Ins) No. 832 of 2021	Haridas Gautamkumar Dave Vs Indian Transformers Co Ltd. Through Its Interim Resolution Professional Mr Ankur Kumar & Anr.	Aditi	Bindu Bhatia-R1 Hara Kar Prabhat Shetty-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 79 of 2022	Trivir Hotels & Resorts Private Ltd. & Ors. Vs. Registrar Of Companies, NCT of Delhi & Haryana	Divesh Goyal	
3.	Comp. App. (AT) No. 82 of 2022	Sheshmal Bhatia Vs. Shashikant Gangar & Ors.	Harsh Kesharia	Anup Jain
4.	Comp. App. (AT) No. 83 of 2022	Arvind Manubhai Mehta Vs. Shashikant Gangar & Ors.	Pankaj Bathiya	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 811 of 2021	Ishwar Kewalramani & Ors. Vs. Earth Infrastructure Ltd. Through Resolution Professional & Ors.	Bhawani Gupta	Ashish Makheeja Akash Singhal-R1 Sandeep Bhuraria-R6
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For Hearing

6.	Comp. App. (AT) (Ins) No. 109 of 2021 & I.A. No. 2029 of 2021 & I.A. No 2446 of 2021	Sushil Kaudinya Vs. Construmart online Pvt. Ltd. & Anr. With	Ankur Singhal	Abhijeet Sinha-R1 Vishal Ganda Anand S. Sengar-RP Rahul Jain-IRP Abhishek Anand
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7.	Comp. App. (AT) (Ins) No. 636 of 2021	Tarun Dutt Vs. Maxworth Infrastructure Pvt. Ltd. & Ors. With	Anuj Singh	Vishal Ganda Gaurav Singh
8.	Comp. App. (AT) (Ins) No. 639 of 2021	Manish Tushir Vs. Maxworth Infrastructure Pvt. Ltd. & Ors.	Anuj Singh	Vishal Ganda Gaurav Singh
9.	Comp. App. (AT) (Ins) No. 214 of 2021	Bank of India Vs. Vinod Kumar P. Ambavat Resolution Professional (RP) of Actif Corporation Ltd.	Ashish Rana	Vinod Kumar Ambavat

For Directions - to Settle Date

10.	I.A. No. 346 & 347 of 2022 in Comp. App. (AT) (Ins) No. 243 of 2021	Bharatiya Kamgar Sena Workmen Union of BDIL Vs. Vijay Kumar Iyer, (Liquidator) & Anr.	Meenakshi Rawat	Aakarshan Sahay-R1 Karan Khanna-R2 Vatshla Kak Anshu Mathkar Karan Khann-R2
11.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement & Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R- NSE)
12.	Comp. App. (AT) (Ins) No. 1241 of 2019	Power Chem Plast Ltd. Vs. Administrator of Batra Plywood Industries Pvt. Ltd. & Anr.	Ashim Aggarwal	Rohit Shirma-R1 Arju Chaudhary-R1 Rounak Nayak
13.	Comp. App. (AT) (Ins) No. 1489 of 2019	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt. Ltd & Ors	Suman S Anukur Kashyap	Gautam Singh-R1 Aditya Grover Arjun Gover-R2
14.	Comp. App (AT) (Ins) No. 954 of 2020	Apundarik Merchants Pvt. Ltd. Vs. Bansidhar Agarwalla & Co. Pvt Ltd.	Saurav Jain	Shaunak Mitra Mrinali Prasad
15.	Comp. App. (AT) (Ins) No. 326 of 2021	State Tax Office-1 Vs. Divyesh N Desai & Anr.	Maulik Nanavati	Tishampati Sen Abhisree Saujanya- R1 & R2
16.	Comp. App. (AT) (Ins) No. 510 of 2021	Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.)	Apoorv Singhai Stuti Chopra	Atishay Jain Tanushree Sogani- R4 Saurabh Ajay Gupta Nishant Bishnoi-R2 & R3

17.	Comp. App. (AT) (Ins) No. 675 of 2021	Landmark Outdoor Media Services Pvt. Ltd. & Ors. Vs. Jitesh Gupta & Anr.	Vishal Ranjan	Neeraj Sharma- R1/RP
18.	Comp. App. (AT) (Ins) No. 877 of 2021	MTL Pipes India Ltd. Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Rahul Pandey	Vikas Kr. Gupta Manoj Mishra Shyam Kapadia-R1
19.	Comp. App. (AT) (Ins) No. 882 of 2021	Jagdish Jamaklal Mansukhani Vs. Vikas Prakash Gupta & Ors.	Aatreya Singh	Manoj Mishra Shyam Kapadia-R1 Mitika Agarwal-R3 & R4
20.	Comp. App. (AT) No. 100 of 2021	Harish Purohit Vs. The Registrar of Companies, Bilaspur Chhattisgarh	Pankaj Agarwal	Harshal Chauhan
21.	Comp. App. (AT) No. 101 of 2021	Shailendra Bafna Director & Share Holder of Ojus Buildcons Pvt. Ltd. Vs. The Registrar of Companies, Bilaspur Chhattisgarh	Pankaj Agarwal	Harshal Chauhan
22.	Comp. App. (AT) No. 103 of 2021	Shridhar Vasudeo Bedekar & Ors. Vs. V P Bedekar & Sons Pvt. Ltd. & Ors.	Anubhav Goel	Anubhav Goel Avinash R Khanolkarm Sarraha Khambati Sameer Pandit
23.	Comp. App. (AT) No. 01 of 2022	Amar Nath Chatterji Vs. Subhendu Kr. Paul & Ors.	Parag Chaturvedi	Rajib Ghosh Subhendu Kr. Paul Jishnu Chaudhury Aritra Basu-R1
24.	Comp. App. (AT) No. 26 of 2022	Sirsa Jute Mills Pvt. Ltd. & Anr. Vs. The Registrar of Companies NCT of Delhi & Haryana	Sadapurna Mukherjee	
25.	Competition App. (AT) No. 22 of 2020	Harshita Chawla Vs. Whatsapp Inc. and Facebook Inc.	Ramisha Jain	Shashank Mishra-R1 Rohan Arora-R2 Shama Nargis-R3 Chandini AnandR1,2

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By order of Hon'ble Chairperson
-sd/-
Registrar